

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 4(ND)14

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
05.08.2019**

**NAME OF THE COMPANY: Sh. Neelamber Agarwal Vs. M/s Neel Padam
Builders Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397-398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

Present for the Petitioner: Mr. Anju Shah, Advocate

Present for the Respondent: Ms. Jannavi, Proxy Counsel

ORDER

Request for an adjournment is being made on behalf of Petitioner in CP 120(ND)09 and by Respondent in CP 4(ND)14 on grounds of personal difficulty of the arguing counsel.

To come up on 23rd August, 2019. No further adjournment shall be granted.



**(L. N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**